

THE INCOME TAX APPELLATE TRIBUNAL
“J” Bench, Mumbai
Shri Shamim Yahya (AM) & Shri Pavankumar Gadale (JM)

I.T.A. No. 7744/Mum/2012 (Assessment Year 2008-09)
I.T.A. No. 1792/Mum/2014 (Assessment Year 2009-10)
I.T.A. No. 1105/Mum/2015 (Assessment Year 2010-11)
I.T.A. No. 903/Mum/2016 (Assessment Year 2011-12)
I.T.A. No. 674/Mum/2017 (Assessment Year 2012-13)
I.T.A. No. 6848/Mum/2017 (Assessment Year 2013-14)

Nivea India Pvt. Ltd. 4 th Floor, Art Guild House Phoenix Market City Kurla West Mumbai-400 070.	Vs.	ACIT CC-10(3)(1) Room No. 212, Aayakar Bhavan M.K. Road Mumbai-400 020.
(Appellant)		(Respondent)

Assessee by	Ms. Hirali Desai
Department by	Shri Brejendra Kumar
Date of Hearing	25.06.2021
Date of Pronouncement	.06.2021

CORRIGENDUM

By this corrigendum PAN mentioned in the aforesaid ITAT order dated 3.3.2020 is wrongly mentioned is corrected as under :

“PAN : AACCN1990P”

Order has been pronounced in the Court on 25.6.2021

Sd/-
(PAVANKUMAR GADALE)
JUDICIAL MEMBER

Sd/-
(SHAMIM YAHYA)
ACCOUNTANT MEMBER

Mumbai; Dated : 25/06/2021

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent
3. The CIT(A)
4. CIT
5. DR, ITAT, Mumbai

6. Guard File.

//True Copy//

PS

BY ORDER,

(Assistant Registrar)
ITAT, Mumbai